GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4315 ANSWERED ON:20.12.2011 PENDING PROJECTS UNDER UIDSSMT

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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of projects pending with the Union Government under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), State-wise;
- (b) the reasons for their pendency; and
- (c) the time by which these pending projects are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), projects are approved by the State Level Sanctioning Committee (SLSC) and recommended to Ministry of Urban Development for release. After signing of Memorandum of Agreement (MOA) for implementation of Urban Sector Reforms, Ministry of Urban Development Sanctions the projects on the basis of recommendations of State Govt./SLSC and priority provided by the State in accordance with the availability of funds. Presently, nospecific allocation for projects is available in the present phase of the Mission, this being the last year of the Mission. The projects are sanctioned subject to technical appraisal and availability of funds. The details of schemes which have been sent by the States and pending for approval is annexed.